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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 531/7/HDB/2019
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Asha Kedia & another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

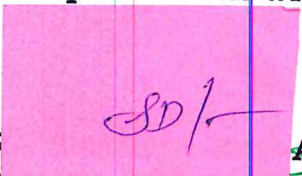
Counsel for Respondent(s):

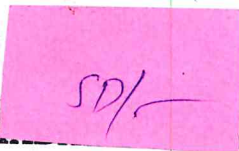
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for the Financial Creditor and Learned Counsel for the Corporate Debtor appeared via video conference.

Matter is settled. Learned Counsel for the Financial Creditor filed memo of withdrawal pursis and seeks permission to withdraw the matter. Permission is granted. In view of this **CP(IB) No.531/7/HDB/2019 stands disposed of as withdrawn.**

(VEEF
ME
Syamala
 AREKAPUDI)
MEMBER (TECHNICAL)

(M
MEMBER (JUDICIAL)
 VI)